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O.A. 739/05

## Notes of the Registry

For Admiss. on as  
per Memo.

AB  
9.9.05 -

Bench.

Order dt. 12.9.05

Copy of Order  
may be given to both  
the counsels.

D  
22.9.05 -

Sh. 239/05  
S.O (J)

## Orders of the Tribunal

Order dated 12.9.05

Heard Mr. P.K. Satpathy, Ld. Counsel for the  
Applicant.

Applicant in this O.A. has submitted that his  
father was engaged as an EBBPM of Belapadi Branch  
Post office. During his service time he had filed  
an application before the Authorities regarding  
correction in his date of birth. The department  
did not consider his representation. Being aggrieved  
by that he had approached in the O.A. No. 1484/03.  
During pendency of that O.A. the applicant (i.e.  
Gadadhar Sahu, the ex-EBBPM) died on 8.10.2004 and  
the O.A. accordingly dismissed. Before that he  
has filed an appeal before the Additional District  
Judge, Bhadrak in RPA No. 62/02 which was still pendi-  
ng in that Court.

Having regard to the above facts of the case, this  
O.A. is disposed of with a direction to the appli-  
cant to pursue the matter <sup>with</sup> to the departmental  
Authorities as and when the matter pending before  
the Court of Additional District Judge, Bhadrak is  
disposed of. No costs.

Y. O.  
Member (J)

B. S. Sahoo  
Vice-chairman